

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. †3441
TO BE ANSWERED ON: 09.08.2021

UPLIFTMENT OF TRIBAL LABOURERS

†3441 SHRI ARJUN LAL MEENA:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Government proposes to bring any new scheme for the upliftment of tribal labourers rendered unemployed during the Corona pandemic period;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor;
- (d) the names of the schemes being run by the Government for tribal community people till now; and
- (e) the various area-wise details in this regard including the scheme-wise number of beneficiaries along with the names of schemes in this regard including the number of males and females among the beneficiaries?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SMT. RENUKA SINGH SARUTA)

(a) to (c) In order to boost employment opportunity in the wake of COVID-19 lockdown, the Government of India had launched a campaign known as Garib Kalyan Rojgar Abhiyaan (GKRA) of 125 days on 20th June, 2020 to boost employment and livelihood opportunities for returnee migrant workers and similarly affected citizens, including tribal population in rural areas, in the wake of COVID-19 pandemic. The objectives of the Abhiyaan were to provide immediate employment & livelihood opportunities to the distressed, to saturate the villages with public infrastructure and creation of livelihood assets to boost the income generation activities and enhance long term livelihood opportunities by giving focus on 25 works (including works under Mahatma Gandhi NREGS) in 116 selected districts across 6 States of Bihar, Jharkhand, Madhya Pradesh, Odisha, Rajasthan and Uttar Pradesh. A total of 12 Ministries/Departments of the Government of India has participated in the Abhiyaan. A total of 50.78 crore person-days employment has been generated during the Abhiyaan with a total expenditure of Rs. 39,293 crores.

The ongoing intervention under PM Garib Kalyan Ann Yojana (PMJKAY) has been extended for a further period of five months till November, 2021, wherein, provision has been made for an additional allocation of 5kg of food grains (wheat / rice), free of cost to around 80 crore National Food Security Act (NFSA) beneficiaries, including tribal people.

Ministry of Tribal Affairs also envisages to revamp existing scheme of Special Central Assistance to Tribal Sub scheme (SCA to TSS) for integrated development of villages with significant tribal population and comprehensive livelihood development program catering to STs for a period 2021-22 to 2025-26.

(d) Tribal Sub-Plan (TSP) (now called Scheduled Tribe Component (STC) at central level), is a strategy for earmarking funds for welfare and development of tribal people which includes support for education, health, sanitation, water supply, livelihood etc. Major part of infrastructure development in tribal dominated areas and provision of basic amenities to tribal people in the country is carried out through various schemes / programmes of concerned Central Ministries and the State Governments concerned, while the Ministry of Tribal Affairs (MoTA) provides additive to these initiatives by way of plugging gaps. Details of funds allocated by different Central Ministries / Departments under their schemes are reflected in the Union Budget as Statement 10B which is laid on the table of the House. The names of the schemes being run by the Ministry for tribal development are as under:

S.No.	Scheme / Programme
1	Special Central Assistance (SCA) to Tribal Sub Scheme (TSS)
2	Grants-in-aid under Article 275(1) of the Constitution
3	Pre-Matric Scholarship for needy Scheduled Tribe Students studying in Classes IX & X
4	Post - Matric Scholarship Scheme (PMS)
5	National Fellowship and Scholarship for Higher Education of ST Students
	I. National Fellowship for ST Students
	II. Scholarship Scheme (Top Class Education) for ST Students
6	National Overseas Scholarship Scheme for Higher Studies Abroad /Scholarship to the ST Students for Studies Abroad
7	Minimum Support Price for Minor Forest Produce (MSP for MFP)
8	Eklavya Model Residential School (EMRS)
9	Grants-in-aid to Voluntary Organisations working for the welfare of Scheduled Tribes
10	Strengthening Education among Scheduled Tribe Girls in Low Literacy Districts
11	Support to Tribal Research Institutes
12	Scheme for Development of Particularly Vulnerable Tribal Groups (PVTGs)
13	Tribal Festival, Research, information and Mass Education
14	Equity Support to National Scheduled Tribes Finance and Development Corporation (NSTFDC)/ State Scheduled Tribes Finance and Development Corporations (STFDCs)
15	Institutional Support for Marketing and Development of Tribal Products (TRIFED etc.)

(e) The details such as area-wise number of beneficiaries for all the schemes meant for tribal development is not maintained centrally.
